

Statement

Location of the Commission	Jurisdiction	
Ahmedabad	Vadodara	Division
	Rajkot	—do—
	Bhavnagar	—do—
Ajmer	Ratlam	—do—
	Kota	—do—
	Jaipur	—do—
	Ajmer	—do—
	Jodhpur	—do—
Chandigarh	Headquarters	Northern Railway
	Bikaner	Division
	Delhi	—do—
	D.C.W., Patiala.	
Jammu & Srinagar	Ferozepur	Division
Bhubaneswar	Khurda Road	—do—
	Waltair	—do—
	Chakradharpur	—do—
Trivandrum	Palghat	—do—
	Trivandrum	—do—
Bhopal	Jabalpur	—do—
	Jhansi	—do—
	Bilaspur	—do—
	Nagpur	—do—

Additional Zones and Divisions of Railways.

9127. PROF. NARAYAN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Reforms Committee have recommended any changes in the administrative set up including the creation of additional zones and divisions in the country;

(b) if so, the details about the changes recommended and the names of the new zones and divisions recommended;

(c) the likely date by which the recommendations would be implemented and the new zones/divisions created ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURI) : (a) The report on administrative set-up including the creation of additional zones and divisions is still awaited.

(b) and (c) Does not arise.

Composition of I.C.C.R.

9128. PROF. NARAIN CHAND PARASHAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the composition of the Indian Council for Cultural Relations—the General Council and the Governing Body has since been finalised;

(b) if so, the exact composition as at present and the date w.e.f. which it has been constituted;

(c) if not, the likely date by which the two bodies of the I.C.C.R. would be constituted; and

(d) a brief outline of the functioning of these two bodies during the past three years ?